HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 27TH MARCH, 2008 AT 2.00 P.M. (SECOND SITTING)

I. <u>DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2008-2009.</u>

Demand No. 1	A MINISTER	to move that a sum not exceeding Rs. 16,86,31,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 1 <u>- Vidhan Sabha</u> .	Budget Estimates 2008-09 Pages 1-3
Demand No. 2	A MINISTER	to move that a sum not exceeding Rs. 312,12,21,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 2 <u>– General Administration.</u>	Budget Estimates 2008-09 Pages 4-12, 22-28, 66-81, 257-270, 340- 341,625-629
Demand No. 3	A MINISTER	to move that a sum not exceeding Rs. 949,68,67,000 for revenue expenditure and Rs. 78,88,28,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 3 <u>- Home.</u>	Budget Estimates 2008-09 Pages 13-21, 87-107, 644, 651
Demand No. 4	A MINISTER	to move that a sum not exceeding Rs. 384,50,25,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 4 – Revenue.	Budget Estimates 2008-09 Pages 29-36, 327- 336, 448-450, 636-639, 667
Demand No. 5	A MINISTER	to move that a sum not exceeding Rs. 70,47,48,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 5 <u>- Excise & Taxation.</u>	Budget Estimates 2008-09 Pages 37-44, 48-50
Demand No. 6	A MINISTER	to move that a sum not exceeding Rs. 1833,21,77,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 6 – Finance.	Budget Estimates 2008-09 Pages 51-65,82- 86, 144-146, 633- 635

Demand No. 7	A MINISTER	to move that a sum not exceeding Rs. 1249,73,27,000 for revenue expenditure be granted to the Governor to	Budget Estimates 2008-09
		defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 7 <u>- Other Administrative Services.</u>	Pages 111-116, 128-143, 147- 149, 645
Demand No. 8	A MINISTER	to move that a sum not exceeding Rs. 695,14,00,000 for revenue expenditure and Rs. 881,67,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 8 <u>– Buildings & Roads.</u>	Budget Estimates 2008-09 Pages 117-127, 246-249, 576- 579, 645-649, 651, 653-655, 669, 673-675
Demand No. 9	A MINISTER	to move that a sum not exceeding Rs. 3329,46,05,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 9 – Education.	Budget Estimates 2008-09 Pages 150-196
Demand No. 10	A MINISTER	to move that a sum not exceeding Rs. 1104,02,76,000 for revenue expenditure and Rs. 781,50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 10 <u>– Medical & Public Health.</u>	Budget Estimates 2008-09 Pages 197-245, 622-624, 650
Demand No. 11	A MINISTER	to move that a sum not exceeding Rs. 399,97,50,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 11 <u>- Urban Development.</u>	Budget Estimates 2008-09 Pages 250-256
Demand No. 12	A MINISTER	to move that a sum not exceeding Rs. 122,74,22,000 for revenue expenditure and Rs. 14,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 12 <u>- Labour & Employment.</u>	Budget Estimates 2008-09 Pages 280-302, 654
Demand No. 13	A MINISTER	to move that a sum not exceeding Rs. 1245,98,92,000 for revenue expenditure and Rs. 5,21,60,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 13 <u>– Social Welfare & Rehabilitation.</u>	Budget Estimates 2008-09 Pages 271-279, 303-326, 337- 339, 652-653

Demand No. 14	A MINISTER	to move that a sum not exceeding Rs. 43,51,64,000 for revenue expenditure and Rs. 2046,05,54,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 14 – Food & Supplies.	Budget Estimates 2008-09 Pages 422-425, 656-658
Demand No. 15	A MINISTER	to move that a sum not exceeding Rs. 3407,78,00,000 for revenue expenditure and Rs. 1441,70,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 15 <u>- Irrigation.</u>	Budget Estimates 2008-09 Pages 460-547, 549-551, 660- 664, 667-668
Demand No. 16	A MINISTER	to move that a sum not exceeding Rs. 105,02,61,000 for revenue expenditure and Rs. 82,42,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 16 <u>- Industries.</u>	Budget Estimates 2008-09 Pages 108-110, 552-572, 620- 621, 636-639, 669-670, 672
Demand No. 17	A MINISTER	to move that a sum not exceeding Rs. 460,54,31,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 17 <u>Agriculture.</u>	Budget Estimates 2008-09 Pages 342-371, 426-430, 441- 443, 545-548, 656-658
Demand No. 18	A MINISTER	to move that a sum not exceeding Rs. 247,03,51,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 18 <u>— Animal Husbandry.</u>	Budget Estimates 2008-09 Pages 372-402
Demand No. 19	A MINISTER	to move that a sum not exceeding Rs. 20,94,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under	Budget Estimates 2008-09 Pages 403-409, 426-430

Demand No. 19 <u>- **Fisheries.**</u>

Demand No. 20	A MINISTER	to move that a sum not exceeding Rs. 175,57,49,000 for revenue expenditure be granted to the Governor to	Budget Estimates 2008-09
		defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 20 <u>- Forests.</u>	Pages 366-371, 410-421, 426-430
Demand No. 21	A MINISTER	to move that a sum not exceeding Rs. 800,54,97,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 21 – Community Development.	Budget Estimates 2008-09 Pages 444-447, 451-459, 640-643
Demand No. 22	A MINISTER	to move that a sum not exceeding Rs. 55,23,10,000 for revenue expenditure and Rs. 15,40,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 22 <u>- Co-operation.</u>	Budget Estimates 2008-09 Pages 246-249, 271-302, 399- 402, 431-440, 555-567, 651, 654, 656-659, 669, 671
Demand No. 23	A MINISTER	to move that a sum not exceeding Rs. 792,62,35,000 for revenue expenditure and Rs. 144,91,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 23— Transport.	Budget Estimates 2008-09 Pages 45-47, 573- 575, 580-619, 673-674, 677-682
Demand No. 24	A MINISTER	to move that a sum not exceeding Rs. 1,87,97,000 for revenue expenditure and Rs. 9,70,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 24 <u>– Tourism.</u>	Budget Estimates 2008-09 Pages 630-632, 683
Demand No. 25	A MINISTER	to move that a sum not exceeding Rs. 391,66,70,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 25 <u>Loans & Advances by State Government.</u>	Budget Estimates 2008-09 Pages 768-785

II. <u>LEGISLATIVE BUSINESS</u>

1. The Haryana Lifts and A MINISTER to introduce the Haryana Lifts and Escalators Escalators Bill, 2008. Bill; to move that the Haryana Lifts and Escalators Bill be taken into consideration at once; Also to move that the Bill be passed. 2. The Haryana Evacuee A MINISTER to introduce the Haryana Evacuee Properties **Properties** (Management and Disposal) Bill; (Management and Disposal) Bill, 2008. to move that the Haryana Evacuee Properties (Management and Disposal) Bill be taken into consideration at once; Also to move that the Bill be passed. 3. The Haryana Cattle A MINISTER to introduce the Haryana Cattle Fairs Fairs (Amendment) (Amendment) Bill; Bill, 2008. to move that the Haryana Cattle Fairs (Amendment) Bill be taken into consideration at once: Also to move that the Bill be passed. The Haryana Tax on A MINISTER to introduce the Haryana Tax on Entry of 4. Entry of Goods into Goods into Local Areas Bill; Local Areas Bill, 2008. to move that the Haryana Tax on Entry of Goods into Local Areas Bill be taken into consideration at once: Also to move that the Bill be passed.

CHANDIGARH: THE 26^{TH} MARCH, 2008.

SUMIT KUMAR, SECRETARY.